

(b) To cater to the Cattle Insurance needs of small farmers, the companies have introduced with effect from 1-4-1977 a Special Scheme for providing insurance covers in respect of milch cattle coming under Small Farmers Development Agency, Marginal Farmers and Agricultural Labourers Project and Drought Prone Area Project.

2. The conditions of operation of the Scheme are :—

(i) *Definition of cattle:* 'Cattle' for the purpose of this scheme are milch cows, milch buffaloes and stud bulls of the Indian variety. (The scheme does not cover draught cattle).

(ii) *Age Group:* 3 years to 8 years.

(iii) *Sum insured:* Insurance cover is provided to the extent of bank loan which is subject to a maximum limit of 75 per cent of market value in the case of small farmers and two-third of the market value in the case of marginal farmers and agricultural labourers.

(iv) *Scope of cover:* The indemnity would be payable in the event of death of the insured cattle due to accident or disease contracted during the period of risk. The risk of permanent total disability resulting in permanent incapacity to yield milk can also be covered on payment of half percent extra premium.

(v) *Duration of policies:* Policies will be issued for a period of three years at a stretch if the premium for the entire period is paid in advance; otherwise, policies will be issued for one year only, subject to renewal every year.

(vi) *Premium rate:* 2½ per cent of the sum assured per annum. The

extent of subsidy would be as under:

	Where Bank provides subsidy	Where Bank does not provide subsidy
Subsidy from project authority	0.75%	1.00%
Subsidy from Banks	0.50%	..
Share of the insured.	1.00%	1.25%
<b>TOTAL</b>	<b>2.25%</b>	<b>2.25%</b>

(vii) *Veterinary Examination:* The report of the veterinary surgeon is essential.

(viii) *Salvage:* Out of every claim a fixed amount of Rs. 100 would be deducted towards salvage except in the following cases:—

(a) If the insured animal dies due to epidemic disease;

(b) In areas where slaughter of animals is banned by law.

### प्याज की खपत

2941. श्री मोटा लाल पटेल : क्या वाणिज्य तथा नागरिक पूर्ति और सहकारिता मंत्री यह बताने की कृपा करेंगे कि देश में इस समय प्याज की, राज्यवार, खपत कितनी है ?

वाणिज्य तथा नागरिक पूर्ति और सहकारिता मंत्री (श्री मोहन भारिया) : वर्ष 1973-74, (अन्तिम वर्ष जिसके लिए आंकड़े उपलब्ध हैं) के बारे में ग्रामीण तथा शहरी क्षेत्रों की अलग अलग प्याज की राज्यवार प्रति व्यक्ति मासिक खपत संलग्न विवरण में दी गई है ।

## विवरण

वर्ष 1973-74 में प्याज की प्रति व्यक्ति मासिक खपत दर्शाने वाला विवरण

राज्य संघ शासित क्षेत्र का नाम	प्रति व्यक्ति मासिक खपत (कि० ग्रा०)	
	शहरी क्षेत्र	ग्रामीण क्षेत्र
1. जम्मू तथा काश्मीर	0.34	0.21
2. महाराष्ट्र	0.62	0.51
3. बिहार	0.36	0.26
4. मध्य प्रदेश	0.46	0.29
5. तमिलनाडु	0.48	0.43
6. पाण्डिचरी	0.46	0.48
7. आसाम	0.24	0.53
8. गुजरात	0.79	0.75
9. केरला	0.22	0.20
10. मनीपुर	0.15	0.10
11. आंध्र प्रदेश	0.57	0.08
12. कर्नाटक	0.50	0.47
13. उड़ीसा	0.39	0.20
14. मेघालय	0.39	0.19
15. राजस्थान	0.47	0.47
16. गोआ, दमन व द्वीप	0.62	0.49
17. हरियाणा	0.53	0.47
18. पंजाब	0.62	0.60
19. हिमाचल प्रदेश	0.58	0.38
20. उत्तर दिेश	0.37	0.29
21. चण्डीगढ़	0.82	ग्रामीण क्षेत्र से कोई नमूना नहीं लिया गया।
22. दिल्ली	0.49	0.45
23. त्रिपुरा	0.30	0.16
24. नागालैंड	0.35	ग्रामीण क्षेत्र से कोई नमूना नहीं लिया गया।
25. पश्चिमी बंगाल	0.29	0.20